NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/04/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/160/2016

NAME OF THE PETITIONER(S)

: C. Giridharan & another

NAME OF THE RESPONDENT(S)

: M/s Indo Mikasa Green Lighting Private Limited & 3

others

UNDER SECTION

: 237(b), 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. AR. RAMANA THAN

Cent for Resident

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ORDER

Shri AR Ramanathan, counsel for the petitioners present. No representation for the Respondents. In view of the absence of the PCS representing the Respondents, time is enlarged by granting final opportunity. Put up on 06.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)